



The Commercial Courts (Statistical Data) Rules, 2018¹

In exercise of the powers conferred by sub-section (1) of Section 21-A of the Commercial Courts Act, 2015 and in pursuance of Section 17 of the said Act, the Central Government hereby makes the following rules, namely—

1. Short title and commencement.—(1) These rules may be called the Commercial Courts (Statistical Data) Rules, 2018.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Definitions.—(1) In these rules unless the context otherwise requires,—

(a) “Act” means the Commercial Courts Act, 2015 (4 of 2016);

(b) “Schedule” means the Schedule appended to these rules.

(2) The words and expressions used and not defined in these rules but defined in the Act—

shall have the same meanings as respectively assigned to them in that Act.

3. Collection and disclosure of data by Commercial Courts, Commercial Appellate Courts, Commercial Divisions and Commercial Appellate Divisions of High Courts.—²[(1)] The statistical data, as required by Section 17 of the Act, regarding the number of suits, applications, appeals or writ petitions filed before the Commercial Courts, Commercial Appellate Courts, Commercial Division or Commercial Appellate Division, as the case may be, the pendency of such cases, the status of each case, and the number of cases disposed of, shall be maintained, updated and published by the tenth day of every month in the form specified in ³[the Schedule I], by the concerned High Courts on their website.

⁴[(2) Without prejudice to the provisions contained in sub-rule (1), the concerned High Courts shall maintain the following data in the form as specified in Schedule II, namely—

- (i) list of cases e-filed during the month;
- (ii) list of cases in which e-Payment of Court fees was made during the month;
- (iii) list of cases in which Electronic Service of Process has taken place during the month;

1. Ministry of Law and Justice (Department of Legal Affairs), Noti. No. G.S.R. 607(E), dated July 3, 2018, published in the Gazette of India, Extra., Part II, Section 3(i), dated 3rd July, 2018, pp. 16-17, No. 446

2. *Renumbered* by Noti. No. G.S.R. 270(E), dated 29-4-2020 (w.e.f. 29-4-2020).

3. *Subs.* for “Schedule appended to these rules” by Noti. No. G.S.R. 270(E), dated 29-4-2020 (w.e.f. 29-4-2020).

4. *Ins.* by Noti. No. G.S.R. 270(E), dated 29-4-2020 (w.e.f. 29-4-2020).

- (iv) list of total number of cases randomly allocated during the month;
 (v) list of cases in which case management hearing was held during the month;
 (vi) contested commercial cases disposed during the month; and
 (vii) summary of commercial cases during the month.]

⁵[SCHEDULE I

[See Rule 3(1)]

Sl. No.	Name of the Court	No. of cases pending (on the 1st day of month of)	No. of new cases instituted (during the month as per Column 3)	Total cases pending in the court (on the last day of the month as per Column 3)	No. of cases disposed (during the month as per Column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)

⁶[SCHEDULE II

[See Rule 3(2)]

FORM 1*List of cases e-filed during the month*

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1									
2									

FORM 2*List of cases in which e-Payment of Court fees was made during the month*

Sl. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1							
2							

5. Subs. by Noti. No. G.S.R. 270(E), dated 29-4-2020 (w.e.f. 29-4-2020).

6. Ins. by Noti. No. G.S.R. 270(E), dated 29-4-2020 (w.e.f. 29-4-2020).

1						
2						
Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section	
(9)	(10)	(11)	(12)	(13)	(14)	
1						
2						

FORM 7*Summary of Commercial Cases during the month*

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1						
2						1